

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 31.08.2020

MORNING SESSION	AFTERNOON SESSION
HEARING 1. Cr. 30/2020 NGPS 2. Cr. 65/2020 NGPS 3. FOC 2/2020 RFO HSK 4. PCR 67/2020 5. Crl.Misc. 163/2020 6. CC 1126/2020 HPS 7. OS 159/2018 8. OS 322/2019 9. OS 191/2020 Manohara Vs. Rangamma 10. OS 192/2020 Anjinamma Vs. Muniraju 11. OS 193/2020 Ramanamma Vs. Nagendra Rao 12. OS 197/2020 Divya Vs. Chikkayamma 13. EX 7/2020 JC MATTER 14. CC 1041/2020 15. CC 1044/2020 16. CC 2539/2019 17. CC 1151/2019 18. CC 1047/2020 19. CC 367/2013 20. CC 14/2018	ORDERS 21. OS 174/2017 22. Cr. 192/2020 HPS PLEA 23. CC 728/2020 ANGPS 24. CC 729/2020 25. CC 754/2020 26. CC 755/2020 27. CC 756/2020 28. CC 757/2020 29. CC 758/2020 30. CC 759/2020 31. CC 760/2020 32. CC 761/2020

Cases at Sl.No. 23 to 32 represented by Sri G.K.Narasimaiah, Advocate, Hosakote

Hosakote

Dated: - 29.08.2020

G.K.N.
29/08/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.